

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2055**

TO BE ANSWERED ON THE 03RD MARCH, 2020/ PHALGUNA 13, 1941 (SAKA)

MISSING DATA FROM NRC WEBSITE

2055. SHRI KODIKUNNIL SURESH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is seized of the fact that the Data on National Register of Citizens of Assam, including information on individuals who made it to the final list as well as those who were excluded, has been missing from NRC website since December 15, 2019;

(b) if so, the details thereof and the action taken thereon;

(c) whether there has been gross violations and failure of compliance regarding renewing the contract regarding its cloud services, which expired on October 19, 2019 and resulting in the data going offline, posing a privacy risk and possible breach;

(d) if so, the details thereof and the action sought in this matter; and

(e) whether the Government proposes to constitute an inquiry on the matter and take action owing to the serious consequences concerning security of sensitive data and lapses committed by the authority concerned?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): Services provided on National Register of Citizens (NRC), Assam website got deactivated on the expiry of the contract of the System Integrator with the State Co-ordinator, NRC. The NRC Co-ordination Committee, under the Chairmanship of Chief Secretary, Assam, has approved the renewal of the contract and these services have been restored.

(e): NRC data is fully secured and no lapses pertaining to security of sensitive data has been found.
